

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1658**

**TO BE ANSWERED ON THE 21ST DECEMBER, 2022/ AGRAHAYANA 30, 1944
(SAKA)**

INCREASE IN SUICIDE CASES OF DAILY WAGE WORKERS

**1658 SHRI DIGVIJAYA SINGH:
SHRI NEERAJ DANGI:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a consistent increase has been registered in the suicide cases of daily wage workers in the country during last five years;**
- (b) if so, the number of suicide cases of daily wage workers in the country during last five years, State-wise;**
- (c) whether Government is aware of the fact that daily wage earners were the largest occupation-wise group among suicide victims in 2021; and**
- (d) the steps being taken by Government to prevent suicides by daily wagers?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): National Crime Records Bureau (NCRB) compiles and publishes data on suicides in its publication 'Accidental Deaths & Suicides in India (ADSI)'. The published reports are available till the year 2021. As per NCRB data, State/UT-wise number of Suicides committed by Daily Wage Earners during 2017-2021 is given at Annexure-I. Profession-wise number of Suicides committed by people in the country during 2021 is given at Annexure-II.

(d): In order to provide social security benefits to the workers in the unorganized sector including workers in agriculture sector, the Government has enacted the Unorganized Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganized workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government. Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to the unorganized workers depending upon their eligibility. The health and maternity benefits are addressed through Ayushman Bharat scheme. For old age protection in the form of minimum assured monthly pension, Government of India has recently launched Pradhan Mantri Shram Yogi Maandhan (PM-SYM). Under the scheme, which is on contributory basis, minimum assured monthly pension of Rs. 3000/- will be provided to the unorganized workers after attaining the age of 60 years.

State/UT wise Number of Suicides committed by Daily Wage Earners during 2017-2021 as per NCRB data

SN	State/UT	2017	2018	2019	2020	2021
1	Andhra Pradesh	1397	1510	2167	2501	3014
2	Arunachal Pradesh	7	8	18	13	23
3	Assam	206	235	279	789	659
4	Bihar	13	8	76	69	29
5	Chhattisgarh	1292	1140	1679	1964	2040
6	Goa	37	27	30	39	33
7	Gujarat	2131	2522	2649	2754	3206
8	Haryana	475	413	409	721	535
9	Himachal Pradesh	23	80	57	142	125
10	Jharkhand	79	66	92	134	156
11	Karnataka	1715	1542	1631	2373	2313
12	Kerala	2643	2544	2809	2496	3345
13	Madhya Pradesh	3039	3521	3964	4945	4657
14	Maharashtra	3669	3946	4128	4176	5270
15	Manipur	1	2	1	2	5
16	Meghalaya	36	39	55	66	77
17	Mizoram	25	31	12	0	37
18	Nagaland	7	7	4	3	2
19	Odisha	248	363	346	274	320
20	Punjab	339	348	585	749	864
21	Rajasthan	669	769	1062	1128	1256
22	Sikkim	19	34	31	12	22
23	Tamil Nadu	5624	5565	5186	6495	7673
24	Telangana	2507	2905	2858	3831	4223
25	Tripura	229	286	218	338	351
26	Uttar Pradesh	490	525	859	245	482
27	Uttarakhand	4	9	44	119	30
28	West Bengal	1438	1385	1002	895	925
TOTAL STATE(S)		28362	29830	32251	37273	41672
29	A & N Islands	1	5	9	9	18
30	Chandigarh	7	4	7	2	16
31	D&N Haveli and Daman&Diu @ +	4	17	14	24	8
32	Delhi UT	236	237	247	294	233
33	Jammu & Kashmir @ *	21	1	0	31	9
34	Ladakh @	-	-	-	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	110	33	35	33	48
TOTAL UT(S)		379	297	312	393	332
TOTAL (ALL INDIA)		28741	30127	32563	37666	42004

Source: Accidental Deaths & Suicide in India

As per data provided by states/UTs

'+' Combined data of erstwhile D & N HAVELI AND DAMAN & DIU UT during 2017- 2019

'*' Data of erstwhile JAMMU & KASHMIR State Including LADAKH during 2017-2019

'@' Data of newly created Union territory

Profession-wise Number of Suicides committed by people in the country during 2021 as per NCRB data

SN	Profession	Total
1	Housewife	23179
2	Professional/Salaried Persons (Total)	15870
2.1	Govt. Servants (Total)	1898
2.1.1	Central/UT Govt. Servants	381
2.1.2	State Govt. Servants	1131
2.1.3	Other Statutory Body/etc.	386
2.2	Private Sector Enterprises	11431
2.3	Public Sector Undertaking	2541
3	Students	13089
4	Unemployed Persons	13714
5	Self-employed Persons (Total)	20231
5.1	Business (Total)	12055
5.1.1	Vendor	4532
5.1.2	Tradesmen	3633
5.1.3	Others	3890
5.2	Other Self-employed Persons	8176
6	Persons engaged in Farming Sector (Total)	10881
6.1	Farmers/Cultivators (Sub-Total)	5318
6.1.1	who cultivate their own land with or without assistance of agricultural labourers	4806
6.1.2	who cultivate on lease land/work on lease/on other's land (known by different nomenclature) with or without assistance of agricultural labourers	512
6.2	Agricultural Labourers	5563
7	Daily Wage Earner	42004
8	Retired Persons	1518
9	Other Persons	23547
10	Total	164033

As per data provided by states/UTs

Source: Accidental Deaths & Suicides in India